

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2398**

**TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)
FINANCIAL ASSISTANCE FOR CHECKING CRIMES**

2398. SHRI AJAY MISRA TENI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to provide financial assistance to the States for setting up police post in each village to stop the increasing criminal incidents including theft, assault, murder and other crimes in the villages of the country;**
- (b) if so, the details thereof, Statewise including Bihar; and**
- (c) the time by which financial assistance is likely to be provided to the States including Bihar?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): 'Police' is a State subject and the primary responsibility of providing for policing, including policing in villages, lies with the States. The Government of India on its part supplements the efforts of the State Government by providing central assistance under the sub-scheme of "Assistance to States for Modernisation of Police" under the umbrella scheme of Modernisation of Police Forces. Under this sub-scheme central assistance is provided for purchase of weaponry, equipment for surveillance, communication etc. to all the States including Bihar. For the year 2017-18, Bihar has allocation of Rs.33.73 crore out of which Rs.3.78 crore is for supply through Ordnance Factory Board (OFB) and Rs. 29.95 crore is for release as central assistance to the State for items approved under the State Action

Plan 2017-18. However, as per guidelines, States have to furnish Utilization Certificates (UCs) in respect of funds released till the financial year prior to the previous year. As such, UCs for 2015-16 were required to be furnished by the States by 31.12.2017. Since, State Government of Bihar has pending UCs for amount more than the current year allocation, no central assistance could be released to Bihar during the current financial year. The details of Allocation, Release and Utilization Certificates(UCs) pending of various State Governments under Modernisation of Police Force (MPF) Scheme during 2015-16 to 2016-17 and the current year 2017-18 is at Annexure.

Allocation, Released and Utilization Certificates(UCs) pending to various State Governments under Modernisation of Police Force (MPF) Scheme during 2014-15 to 2016-17 and the current year 2017-18.

Rs. in crore

Name of State	2015-16		2016-17		Current year 2017-18	UCs pending upto 2015-16
	Allocation	Released	Allocation	Released	Allocation	
Andhra Pradesh	22.68	32.56	22.68	41.1	29.87	0.00
Arunachal	3.64	3.05	3.64	2.69	4.79	3.12
Assam	24.47	3.29	24.47	4.68	32.23	164.24
Bihar	25.62	26.57	25.62	19.15	33.73	41.14
Chhattisgarh	9.01	14.24	9.01	1.73	11.87	9.51
Goa	0.95	0.13	0.95	0.18	1.25	1.36
Gujarat	23.72	23.75	23.72	43.22	31.24	0.00
Haryana	10.64	14.74	10.64	19.29	14.01	1.37
Himachal Pradesh	3.25	0.44	4.88	5.58	4.28	0.44
Jammu & Kashmir	37.00	35.88	37.00	34.54	48.73	17.22
Jharkhand	8.54	22.44	8.54	1.64	11.24	10.56
Karnataka	35.58	39.45	35.58	72.04	46.85	6.70
Kerala	14.94	2.01	14.94	11.09	19.68	4.70
Madhya Pradesh	25.14	26.8	25.14	21.86	33.11	4.57
Maharashtra	43.69	50.88	43.69	12.8	57.54	81.98
Manipur	8.85	7.79	8.85	8.37	11.66	6.91
Meghalaya	3.48	0.47	3.48	0.67	4.58	1.35
Mizoram	4.43	5.41	4.43	8.12	5.83	0.00
Nagaland	9.96	13.78	9.96	18.05	13.12	0.00
Orissa	14.47	19.46	14.47	26.22	19.05	4.97
Punjab	15.23	20.67	15.23	27.6	20.05	6.52
Rajasthan	28.99	34.18	28.99	34.54	38.17	0.02
Sikkim	1.64	0.22	1.64	1.96	2.17	0.00
Tamil Nadu	32.31	63.9	32.31	89.24	42.54	32.93
Tripura	7.28	7.00	7.28	1.4	9.58	13.71
Telangana	16.22	16.32	16.22	29.4	21.35	0.00
Uttar Pradesh	58.59	69.99	58.59	35.8	77.16	53.84
Uttarakhand	3.12	3.74	4.68	8.53	4.11	1.49
West Bengal	26.80	35.52	26.80	12.31	35.3	75.77
Total	520.25	594.68	523.43	593.80	685.09	544.42
Contingency Reserve	29.75		29.75		38.45	
Mega City Policing	45.00		41.82		45.00	
PMU				0.22	0.45	
G/Total	595.00		595.00	594.02	769.00	
